

ITEM NO.43

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1530/2024

RISHI TALWAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 21-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Aarif Ali, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mujahid Ahmad, Adv.
Mr Rakesh Ranjan, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Photocopies of original records of High Court and Trial Court have been received.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Appellant may file additional documents, if any.

SUJATA SINGH
Registrar

HJ